

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III Floor, Arera Hills**

**Date: 19<sup>th</sup> March, 2015**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Appeal No.06/2015 (M.A. No 144/15)	Rajesh Kumar Seth Vs. Bharat Aluminum co. Ltd.	Mr. Kishore Narayan Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 158/2014	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv.	
3.	Original Application No. 159/2013	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9	
4.	Original Application No. 163/2014 (M.A. No.430/14)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh Mandloi Adv. Mr. Shreya Raj Saxena, Adv.	
5.	Original Application No. 07/2015 (CZ) (M.A. No.149/15)	Jagannath Mane Vs. Union of India and Others	Mr. Shekhar Sharma Adv.	
6.	Original Application No. 334/2014 (M.A.No.37/15) (M.A. No.128/15)	Titiksha Social Organization & Ors. Vs. Union of India	Mr. Sanjay kumar Adv. Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv.	
7.	Original Application No.142/2014 (CZ)	Shri Kapil Malaiya & 2 Ors. Vs. Union of India & 9 Ors.	Mr. Shantanoo Saxena Adv. Mr. Yadvendra Yadav Adv. For R-5 Mr. Dharamveer Sharma for R-9 Mr. Om. Shankar Shrivastava Adv. Mr. Rajeev jain Adv.	

8.	Original Application No.155/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Satya infractures ltd & 7 ors.	Mr. R.S.Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Om S Shrivastava Adv. Mr. Vivek Dalal Adv. Mr. Rohit Gupta Adv for R-1	
9.	Original Application No. 122/2014 (WP 20875/2013)	Sanjeev Kumar Katta Vs. Union of India & 3 Ors.	Mr. A.K. Bajpai Adv.	
<b>FOR COMPLIANCE</b>				
10.	Original Application No. 193/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Highway Infrastructure Pvt. ltd & 7 ors.	Mr. R.S.Verma, Adv.  Mr. Yash Vidyarthi Adv. For R-1 Ms. Parul bhadoria Adv. For MPPCB	

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